

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (C) No. 106 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Rajeev Kumar, Advocate
For the Opposite Party No. 2 : Mr. Shray Mishra, AC to GA-III

02/26.03.2021 The contempt case is taken up today through Video conferencing.

Mr. Shray Mishra, AC to GA-III appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Manish